

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition for Special Leave to Appeal (C) No.23793/2016

STATE OF U.P AND ORS

Petitioner(s)

VERSUS

OM PRAKASH

Respondent(s)

(only SLP (C) Nos. 25059 and 24941 of 2016 are to be list before Hon'ble Chamber Judge)

WITH

SLP(C) No. 25059/2016 (XI)

SLP(C) No. 24941/2016 (XI)

Date : 20-02-2020 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE DINESH MAHESHWARI
[IN CHAMBERS]

For Petitioner(s) Mr. Rajeev Kumar Dubey, Adv.
Mr. Asiwan Mishra, Adv.
Mr. Kamlendra Mishra, AOR

For Respondent(s) Mr. Shekhar Kumar, AOR

UPON hearing the counsel the Court made the following
O R D E R

SLP(C) No. 25059/2016, SLP(C) No. 24941/2016:

List the matters after two weeks, as prayed.

(RACHNA)
SENIOR PERSONAL ASSISTANT

(PARVEEN KUMARI PASRICHA)
BRANCH OFFICER